

## ORISSA HIGH COURT

### FILING REPORT AS ON :30/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBA/44936/2025	M/S. VARSHA CONSTRUCTION, CHHATISGARH VS CENTRAL MINE PLANNING AND DESIGN INSTITUTE LTD., RANCHI	NILAKANTHA JUJHARSINGH VS //	// () //	
2	D-BLAPL/33608/2025	SUBHALAXMI ROUT @ NAYAK VS STATE OF ODISHA	SURESH KUMAR PANDA VS //	BAIDYANATHPUR /356 /2025 () //	
3	D-BLAPL/33616/2025	LACHHMU KHILLA VS STATE OF ODISHA	DIGAMBAR SETHI VS //	/ /0 () //	
4	D-BLAPL/33619/2025	BALARAM NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS //	SURADA /327 /2025 () //	
5	D-BLAPL/33627/2025	MANOJ KUMAR SAHOO VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS //	// () //	AOD20240000242C202500258
6	D-BLAPL/33628/2025	HIMANSHU SEKHAR SAHOO VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS //	BARI RAMCHANDRAPUR /256 /2023 () //	
7	D-BLAPL/33631/2025	HIMANSU BEHERA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS //	BANKI /50 /2024 () //	
8	D-BLAPL/33632/2025	RAM BABU PAPAL @ PAPULU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS //	KALIMELA /160 /2025 () //	
9	D-BLAPL/33634/2025	SODI MUNNA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS //	/ /0 () //	
10	D-BLAPL/33638/2025	PARBATI PARAMANIK VS STATE OF ODISHA	BISWARANJAN DALAI VS //	ERASAMA /387 /2024 () //	AOR20220003722C202500231
11	D-BLAPL/33646/2025	MANAS KUMAR NATH VS STATE OF ODISHA	KHUSBU PANIGRAHI VS //	BASTA /305 /2025 () //	AOR20220002787C202500151

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12	D-BLAPL/33647/2025	GEDA @ CHAITANYA SWAIN VS STATE OF ODISHA	DIBYA CHARAN SWAIN VS	MAHANGA /309 /2025 () //	
13	D-BLAPL/33649/2025	ANIL DAS VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	KISSANNAGAR PS /140 /2025 () //	
14	D-BLAPL/33657/2025	PURNIMA @ SABITA MUKHI VS STATE OF ODISHA	NIBEDITA MOHANTY VS	BARIPADA TOWN /380 /2025 () //	
15	D-BLAPL/33662/2025	RAJENDRA ROUT VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	INDUSTRIAL ESTATE PS /247 /2025 () //	
16	D-BLAPL/33672/2025	CHOUDARY RINKU SAINI @ CHOUDHURY RINKU @ VS STATE OF ODISHA	PRANJAN KUMAR BEHERA VS	Maitri Vihar PS /404 /2025 () //	
17	D-BLAPL/33673/2025	RAJANI KANTA PATTNAIK VS DIRECTORATE OF ENFORCEMENT, GOVT. OF INDIA, BBSR	ASWINI KUMAR DAS VS	/ /0 () //	
18	D-BLAPL/33676/2025	GOLU @ RAFFIQUE ANSARI VS STATE OF ODISHA	SK. ZAFARULLA VS	JHARSUGUDA /241 /2025 () //	
19	D-BLAPL/33677/2025	BASUDEV KARMAKAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /483 /2025 () //	
20	D-BLAPL/33679/2025	LIAKAT KHAN @ HADI MAICHIA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TIGIRIA /92 /2025 () //	
21	D-BLAPL/33681/2025	PAPU @ ANIRUDHA @ ANIRODHA NAIK VS STATE OF ODISHA	SATYA JEET ROUT VS	N.T.P.C. /140 /2024 () //	
22	D-BLAPL/33682/2025	MAHAMMAD SAKABAT VS STATE OF ODISHA	BASANTA KUMAR NAYAK VS	SPECIAL CRIME UNIT /6 /2025 () //	
23	D-BLAPL/33683/2025	JITENDRA BEHERA	DIBYA JYOTI SAHOO	KAMAKHYANAGAR /313 /2025	AOD20240000587C202500033

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/33686/2025	SUSANTA KUMAR DAS	AJIT KUMAR MOHANTY	GOSANINUAGAM /152 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/33687/2025	GULFAN ALI	DIBYA JYOTI SAHOO	RENGALI /217 /2023	AOD20240000587C202500034
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/33690/2025	SATYAJEET NAYAK	DILLIP KUMAR MOHANTY	CYBER CRIME AND ECO. OFFENCE, CUTTACK /56 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/33692/2025	KRUPASINDHU MOHARANA	PRATIK DASH	CYBER CRIME AND ECONOMIC OFFENCES, ANUGUL /17 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/33694/2025	CHANGU @ CHANDRAKANTA SINGH	BISHNU PRASAD PRADHAN	BRAHMAGIRI /47 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/33697/2025	S.KUMAR PRADHAN	MANOJ PANIGRAHI	//	AOR20220001665C202500111
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-CMP/44902/2025	ANUPAMA SINGH	SOURAV SUMAN BHUYAN	//	
		VS	VS	()	
		MADHUSMITASAMT @ SAMANTA		//	
31	D-CMP/44908/2025	JAYDEVCHARITABLE TRUST, KHURDHA	RANJAN KUMAR ROUT	//	AOR20230000872C202500092
	CMP/1744/2025	VS	VS	CIVIL JUDGE (SD),2ND COURT,CUTTACK(Cuttack)	
		PRASANTA KUMAR DASH		CS/0000041/2015	
32	D-CMP/44922/2025	SRI GRAM DANA SANGHA, SEMILIGUDA	PRASANTA KUMAR NANDA	//	
		VS	VS	()	
		RABIN CHANDRA TAKRI		//	
33	D-CMP/44925/2025	SRI GRAM DANA SANGHA, SEMILIGUDA	PRASANTA KUMAR NANDA	//	
		VS	VS	()	
		RANI CHANDRA TAKRI		//	
34	D-CMP/44927/2025	SRI GRAM DANA SANGHA, SEMILIGUDA	PRASANTA KUMAR NANDA	//	
		VS	VS	()	

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35	D-CMP/44941/2025	RABIN CHANDRA TAKRI SANCHITA SUPAKAR VS	UMA CHARAN MISHRA VS	// // 0	
36	D-CMP/44945/2025	ABHEDANANDA PANIGRAHI NIRANJAN SAHU VS	SWAYAMJIT ROUT VS	// // 0	
37	D-CMP/44956/2025	TRILOCHAN SAHOO NABIN KUMAR MOHANTY VS	GOPABANDHU DASH VS	// // 0	
38	D-CMP/45023/2025	ODISHA STATE FINANCE CORPORATION, CUTTACK DASAMI TANTY @ DASHAMI TANTI VS	DEBASISH SAMAL VS	// // 0	
39	D-CMP/45029/2025	AMAR TANTY BIPLAB KESHARI SATAPATHY VS	SOURAV DAS VS	// // 0	
40	D-CONTC/44931/2025	HOLY CHILD SCHOO, KHURDA KHIROD KUMAR BEHERA VS	ADV. VS	// // 0	
41	D-CONTC/44935/2025	PURNA CHANDRA MISHRA,STAMP COLLECTOR,CUTTACK SATYABAN DANDASENA VS	ADV. VS	// // 0	
42	D-CONTC/44937/2025	MADHUSUDAN DASH,IAS KUNILATA ROUT VS	SHANTI PRAKASH MOHANTY VS	// // 0	
43	D-CONTC/44947/2025	SATYABRATA SAHU,ADDL.CHIEF SECRETARY TRILOCHAN SAHU VS	SANDHYARANI PANI VS	// // 0	AOR20230000010C202500087
44	D-CONTC/44951/2025	ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY DEPTT. OF HIGHER EDUCATION RATAN CHAND SENAPATTY VS	ADV VS	// // 0	AOD20250000180C202500198
45	D-CONTC/44952/2025	BALAMUKUNDA BHUYAN, DIRECTOR, ELEMENTARY EDUCATION, ODISHA SATYANARAYAN DAS VS	PRANAB KUMAR GHOSE VS	// // 0	
		SURESH PANT,IFS		//	

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46	D-CONTC/44959/2025	SOUBHAGYALATA RAYGURU VS KALI PRASANNA MAHAPATRA,DIRECTOR,DIRECTORATE OF HIGHER EDUCATION,BBSR,KHURDA	ADV. VS	// ()	
47	D-CONTC/44967/2025	SAFET KUMAR DASH VS SONALI PATTANAIAK, TAHASILDAR BARGARH	ADV VS	// ()	AOR20220001727C202500117
48	D-CONTC/44971/2025	MADHAB CHANDRA DASH VS BALAKRUSHNA PRADHAN,SUB-INSPECTOR OF POLICE,KHNDAGIRI,BBSR,KHORDHA	ADV. VS	// ()	
49	D-CONTC/44975/2025	DURBASHA SAHU VS KAILASH CHANDRA DAS,SPECIAL LAND ACQUISITION OFFICER,KHARIAR,NUAPADA	ADV. VS	// ()	
50	D-CONTC/44978/2025	CHANDAN KUMAR MOHANTY VS BIJAYA KUMAR NANDA,CHIEF DISTRICT VETERINARY OFFICER,BALASORE	ADHIRAJ MOHANTY VS	// ()	
51	D-CONTC/44998/2025	PRAMOD KUMAR SAHOO VS BIBHUTI BHUSAN NAYAK,IAS	ADV. VS	// ()	
52	D-CONTC/45021/2025	DR.ABILASH CH.BEHERA VS AROBINDA AGARWAL,COMM-CUM-SECRETARY,HIGHER EDUCATION DEPARTMENT,BBSR/KHURDHA	DEBENDRA KUMAR MOHANTY VS	// ()	
53	D-CONTR/33667/2025	PARBATI PRADHAN VS SHIBA CHARAN BEHERA, INSPECTOR IN CHARGE, BANKI POLICE STATION	ADV. VS	// ()	AOD20240000242C202500259
54	D-CRLA/33592/2025	KANHU SINGH VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	JHARPOKHARIA /91 /2022 ()	AOR20220001558C202500207
55	D-CRLA/33596/2025	ASIT RANJAN BISWAL VS STATE OF ODISHA	DR. SUSANT KUMAR KANUNGO VS	TIRTOL /55 /2025 ()	
56	D-CRLA/33685/2025	SARAT KUMAR ROUT VS STATE OF ODISHA(VIG.)	PRATIK DASH VS	BHUBANESWAR VIGILANCE /32 /2015 ()	
57	D-CRLA/33696/2025	DINABANDHU BISOI @ JADA	ASHOK KUMAR BEHERA	JAJPUR TOWN /332 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-CRLMA/33621/2025	BHASKAR ROUT	SHIB SHANKAR MOHANTY	MAHAKALPARA /256 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-CRLMC/33593/2025	NIRANJAN SAHOO	SAMBEET PATTANAYAK	//	AOR20220001591C202500040
		VS	VS	()	
		DEBARAJ CHHATOI		//	
60	D-CRLMC/33598/2025	NIRMAL KAR	SIDHESWAR MALLIK	DHUSURI /482 /2025	AOR20220001207C202500113
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-CRLMC/33600/2025	ASHOK BALIAR @ ALOK BALIAR	BIBHUTI RANJAN MOHANTY	BAUNISUNI /27 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-CRLMC/33606/2025	JYOTI RANJAN RATH	BYOMAKESH TRIPATHY	KUAKHIA /31 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-CRLMC/33609/2025	MATHURA BEHERA	BYOMAKESH TRIPATHY	BHARATPUR PS /785 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-CRLMC/33612/2025	RASMINI PRADHAN @ RASHMI PRADHAN	RAMDAS ACHARY	G.UDAYAGIRI /49 /2004	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-CRLMC/33614/2025	BIRANCHI BINDHANI	PRAMOD CHANDRA SEJPADA	BARIPADA TOWN /526 /2025	AOR20220001394C202500008
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-CRLMC/33618/2025	NARAYAN SAHU	MANAS KUMAR CHAND	BAIDYANATHPUR /459 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-CRLMC/33620/2025	TITU SAMAL	RAJENDRA KUMAR PRADHAN	/ /0	
		VS	VS	()	
		SANJEEB KUMAR BEHERA		//	
68	D-CRLMC/33622/2025	AJIT SAHOO @ AJAYA SAHOO @ GODHI	SWAGATIKA SAHOO	BINJHARPUR /456 /2025	
		VS	VS	()	



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80	D-CRLMC/33695/2025	JITBAHAN SAHOO@JEET PAHAN VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAIBAGA /143 /2025 () //	
81	D-CRLMP/33599/2025	MANORANJAN PANDA VS SMRUTIREKHA PANDA	MANORANJAN MISHRA VS	//0 () //	
82	D-CRLMP/33635/2025	ANUSAYA BUDHIA VS STATE OF ODISHA	DILLIP KUMAR SAHU VS	// () //	AOR20220001727C202500118
83	D-CRLMP/33648/2025	HEMANT KUMAR KAR VS ANASUYA KAR@MISHRA	ASHOK KUMAR SAHOO VS	//0 () //	
84	D-CRLMP/33653/2025	PURNA CHANDRA BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 () //	
85	D-CRLMP/33654/2025	SAROJINI BHOLA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 () //	
86	D-CRLMP/33658/2025	DURYODHANA JENA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	//0 () //	
87	D-CRLREV/33661/2025	CHINTU @ ANANDA PRASAD ACHARYA VS STATE OF ODISHA	SHANTI PRAKASH MOHANTY VS	BALLIGUDA /188 /2019 () //	
88	D-MACA/44916/2025	SUNITA SETHY VS PROP. AKARSAN SINHA	PRADEEP KUMAR MISHRA VS	// () //	
89	D-MACA/44918/2025	LEGAL MANAGER, SHRIRAM GENERAL INSURANCE CO. LTD.,BBSR VS NISHA DEVI YADAV	TRIPATHI, RASBI DUTTA VS	// () //	
90	D-MACA/44987/2025	D.M.,ICICI LOMBARD GENERAL INSURANCE CO. LTD.,BBSR VS PURENDRA MOHANTA	TRIPATHI, RASBI DUTTA VS	// () //	
91	D-MACA/44989/2025	ICICI LOMBARD GENERAL INSURANCE CO. LTD.,BBSR	TRIPATHI, RASBI DUTTA VS	// () //	

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		VS	VS	()	
		G.KUMARI		//	
92	D-MACA/45016/2025	R.M., NEW INDIA ASSURANCE CO.LTD., BBSR	ADAM ALI KHAN	//	
		VS	VS	()	
		POONAM KANUNGO		//	
93	D-MACA/45035/2025	NIBEDITA LENKA	DEBASISH PATNAIK	//	
		VS	VS	()	
		SUSHIL KUMAR LENKA		//	
94	D-MATA/44942/2025	SANKAR SAHU	CHITTA RANJAN SAHU	//	
		VS	VS	()	
		GAYATRI SAHU		//	
95	D-MATA/44968/2025	DEEPAK KUMAR SAMANTASINGHAR	SURYANARAYAN BISWAL	//	AOR20220001325C202500004
		VS	VS	()	
		PRAGYAN PATTANAIAK		//	
96	D-OTAPL/44966/2025	THE COMMISSIONER OF CENTRAL TAX GST AND CS, KORUKELA COMMISSIONERATE, ROURKELA		//	AOR20220001524C202500001
		VS	VS	()	
		M/S. HINDALCO INDUSTRIES LIMITED		//	
97	D-RPFAM/45024/2025	LT. COL SUSHEEL KUMAR MAHAPATRO	RAMDAS ACHARY	//	
		VS	VS	()	
		GEETA MAHAPATRO		//	
98	D-RPFAM/45030/2025	SRIKANTA MAHARANA	RASMI RANJAN DAS	//	
		VS	VS	()	
		RASMITA OJHA		//	
99	D-TRP(C)/44950/2025	ANNAPURNA KHATUA	NABA KISHORE GURU	//	AOR20220000367C202500041
		VS	VS	()	
		SANTOSH KUMAR NAYAK		//	
100	D-TRPCRL/33595/2025	MANOJ KUMAR SAHOO	BANSHIDHAR SATAPATHY	//0	
		VS	VS	()	
		JAYASHREE SAHOO		//	
101	D-WA/44946/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000172C202500425
		VS	VS	()	
		SITIKANTA MISHRA		//	
102	D-WA/45009/2025	MD USMAN KHAN	RAMA CHANDRA JENA	//	
		VS	VS	()	

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103	D-WA/45018/2025	STATE OF ODISHA SK. SAEED VS	RAMA CHANDRA JENA VS	// // 0	
104	D-WA/45027/2025	STATE OF ODISHA STATE OF ODISHA VS	SANJAY RATH,A.G.A VS	// // 0	LOD20240000194C202500448
105	D-WP(C)/44901/2025	DR. SAILESH KUMAR DHAL MD MOJAHID VS	ALOK KUMAR MOHAPATRA VS	// // 0	
106	D-WP(C)/44903/2025 WP(C)/31128/2025	ST AND SC DEPT. MINORITIES AND BACKWARD CLASS WELFARE DEPT., KHURDA PRAVAT KUMAR PRUSTY VS	BHAWANI SANKAR PANIGRAHI VS	// // 0	
107	D-WP(C)/44904/2025	THE ADDL. COMMISSIONER LAND RECORDS AND SETTLEMENT, CUTTACK 1 HEAD QRS., JAJPUR SUVAM SHEKHAR SAHOO VS	SIDHARTHA SWAIN VS	// // 0	
108	D-WP(C)/44905/2025	STATE OF ODISHA SHREE SHYAM SUNDAR PADDY PROCESSING MILL SATROJIT KUMAR MOHANTY VS	SATROJIT KUMAR MOHANTY VS	// // 0	
109	D-WP(C)/44906/2025	UNION OF INDIA SHANTI LATA PRADHAN VS	TUSHAR KANTA NAYAK VS	// // 0	
110	D-WP(C)/44907/2025	STATE OF ODISHA HEMANT KUMAR SAMAL VS	ASHOK KUMAR SAHOO VS	// // 0	
111	D-WP(C)/44909/2025 WP(C)/31144/2025	STATE OF ODISHA UMAKANTA PRADHAN VS	RAJJEET ROY VS	// // 0	AOR20220001462C202500129
112	D-WP(C)/44910/2025	STATE OF ODISHA RASHMITA GAHIR VS	PRASANTA KUMAR MOHANTY (2) VS	// // 0	AOD20220001936C202500073
113	D-WP(C)/44911/2025 WP(C)/31071/2025	STATE OF ODISHA PRAMOD BALABANT RAY VS STATE OF ODISHA	TRILOCHAN NANDA VS	// // 0 //	

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114	D-WP(C)/44912/2025 WP(C)/31067/2025	SASMITA SENAPATI VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //	
115	D-WP(C)/44913/2025	RADHASHYAM KAR VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //	
116	D-WP(C)/44914/2025	MANAS RANJAN PATTANAIAK VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
117	D-WP(C)/44915/2025	GUNDURI SINGH VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //	
118	D-WP(C)/44917/2025 WP(C)/31099/2025	ARJUN BHATTA VS STATE OF ODISHA	NIRANJAN BEHERA VS	// 0 //	AOD20250001173C202500001
119	D-WP(C)/44919/2025	MINATI MISHRA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //	
120	D-WP(C)/44920/2025 WP(C)/31147/2025	SAROJA KUMAR SAHOO VS STATE OF ODISHA	SWADHIN KESARI SINGH VS	// 0 //	
121	D-WP(C)/44921/2025	CHANDRA SEKHAR SWAIN VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //	
122	D-WP(C)/44923/2025	GOPINATH DEO VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //	
123	D-WP(C)/44924/2025	PRATIVA MOHANTY VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //	
124	D-WP(C)/44926/2025	SK. MUNA VS UNION BANK OF INDIA, CUTTACK	DHANANJAYA MUND VS	// 0 //	
125	D-WP(C)/44928/2025	KALU DALEI	BIJAYA KUMAR SAHOO	//	

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		VS	VS	()	
		THE SUB-COLLECTOR, NAYAGARH		//	
126	D-WP(C)/44929/2025	NIRANJAN MOHANTY	MANORANJAN NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-WP(C)/44930/2025	TILOTTAMA ROUTRAY	MANOJ KUMAR MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-WP(C)/44932/2025	PARAMESWAR DASH	SURESH KUMAR PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-WP(C)/44933/2025	MANORAMA OJHA	MANOJ KUMAR MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-WP(C)/44934/2025	CHANDRA PRAKASH RATH	BUDHIRAM DAS	//	
	WP(C)/31150/2025	VS	VS	()	
		STATE OF ODISHA		//	
131	D-WP(C)/44938/2025	SANDHYARANI BEHERA	MANOJ KUMAR MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-WP(C)/44939/2025	NAYANA JENA	KRISHNA CHANDRA SAHU	//	
	WP(C)/31108/2025	VS	VS	()	
		UNION OF INDIA		//	
133	D-WP(C)/44940/2025	MADHAB BEHERA	SARAT CHANDRA MEKAP	//	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-WP(C)/44943/2025	DEBASISH PANDA	SURESH KUMAR PANDA	//	
		VS	VS	()	
		PUNJAB NATIONAL BANK, CUTTACK		//	
135	D-WP(C)/44944/2025	LOKNATH DEHURI	SANDHYARANI PANI	//	AOR20230000010C202500088
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-WP(C)/44948/2025	BITILATA SWAIN	SATYAJIT SAMAL	//	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :30/10/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-WP(C)/44949/2025	STATE OF ODISHA BIJAYALAXMI SAHOO VS	SPANDAN SRICHANDAN VS	// // ()	
138	D-WP(C)/44953/2025	STATE OF ODISHA SURESH CHANDRA PATTANAYAK VS	SURENDRA KUMAR SAHOO VS	// // ()	
139	D-WP(C)/44954/2025	STATE OF ODISHA ARUN KUMAR BISWAL VS	DAMODAR PATRA VS	// // ()	
140	D-WP(C)/44955/2025	ICICI BANK LTD, GUJARAT RABINDRA KUMAR SAMAL @ RABINDRA SAMAL VS	ARUN KUMAR BEHERA VS	// // ()	AOR20220003422C202500117
141	D-WP(C)/44957/2025	STATE OF ODISHA RAJESH KUMAR CHANDA VS	BISWABIHARI MOHANTY VS	// // ()	
142	D-WP(C)/44958/2025	STATE OF ODISHA GOUTAM PRADHAN VS	BISWABIHARI MOHANTY VS	// // ()	
143	D-WP(C)/44960/2025	STATE OF ODISHA KALPATARU JENA VS	BISWABIHARI MOHANTY VS	// // ()	
144	D-WP(C)/44961/2025	STATE OF ODISHA TRINATH SAHU VS	GOPINATH MISHRA VS	// // ()	
145	D-WP(C)/44962/2025	THE ADDL. SUB-COLLECTOR, SETTLEMENT, PHULBANI, KANDHAMAL BIMAL DAS VS	BISWABIHARI MOHANTY VS	// // ()	
146	D-WP(C)/44963/2025	STATE OF ODISHA PRASANTA KUMAR BHOL VS	GOPINATH MISHRA VS	// // ()	
147	D-WP(C)/44964/2025	REGIONAL TRANSPORT OFFICER, CUTTACK LINGARAJ NAG VS	SANGRAM JENA VS	// // ()	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :30/10/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-WP(C)/44965/2025	PRAMILA MAHARANA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
149	D-WP(C)/44969/2025	GOURIBALA DAS VS RAMACHANDRA DAS	BUBHUTI BHUSAN MISHRA VS	// 0 //	AOD20240000951C202500011
150	D-WP(C)/44970/2025	M/S SHREE ANNAPURNA FRIEIGHT CARRIER, DHENKANAL VS THE ADDL COMMISSIONER GST AND CENTRAL EXCISE, BBSR	KUNALI PRASAD MOHANTY VS	// 0 //	
151	D-WP(C)/44972/2025	RASANTA KUMAR NAIK VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //	
152	D-WP(C)/44973/2025	SASHIKANTA JENA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //	
153	D-WP(C)/44974/2025	SURESH BHOSAGAR VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //	
154	D-WP(C)/44976/2025	BISWANATH DASH VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //	
155	D-WP(C)/44977/2025	ISHWAR SAUNT VS STATE OF ODISHA	SIBA PRASAD PATRA VS	// 0 //	
156	D-WP(C)/44979/2025	SANKARSAN SATAPATHY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
157	D-WP(C)/44980/2025	MANAS RANJAN TRIPATHY VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //	
158	D-WP(C)/44981/2025	BRANCH MANAGER, BOLANGIR DISTRICT CENTRAL COOPERATIVE BANK LTD., ULUNDA BRANCH VS SATYABAN BISHI	BRADIPATI VS	// 0 //	
159	D-WP(C)/44982/2025	AJAY KUMAR PANDA	PRAFULLA KUMAR MOHAPATRA	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :30/10/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/44983/2025	ANJAN KUMAR DASH	HRUDANANDA MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
161	D-WP(C)/44984/2025	PRASANTA KUMAR SAMAL	JAJATI KESHARI KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/44985/2025	PARTHA MUKERJI	SONALI PANIGRAHI	//	
		VS	VS	0	
		DEPT. OF POST AND COMMUNICATION, NEW DELHI		//	
163	D-WP(C)/44986/2025	KAMESWAR SAHUKAR	NIRANJAN PRASAD PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
164	D-WP(C)/44988/2025	RUPESH KUMAR MOHAPATRA	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
165	D-WP(C)/44990/2025	ASHOK KUMAR SAMANTARAY	JITENDRA KUMAR MISHRA (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/44991/2025	THE PRINCIPAL, REGIONAL INSTITUTE OF EDUCATION, KHURDA	RAMACHANDRA KANUNGO	//	
		VS	VS	0	
		REGIONAL LABOUR COMMISSIONER (CENTRAL), KHURDA		//	
167	D-WP(C)/44992/2025	M/S PRATISTHA ENGINEERING LIMITED, BBSR	RAMACHANDRA PANIGRAHY	//	
		VS	VS	0	
		STATE BANK OF INDIA, BBSR		//	
168	D-WP(C)/44993/2025	SOUMYA RANJAN MOHANTY	SATYAM DAS PATTANAİK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/44994/2025	SUNIL KUMAR PANDA	SIBARANJAN POLAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/44995/2025	AMARENDRA KUMAR PATTANAİK	PRAMODA KUMAR MISHRA	//	
		VS	VS	0	

**ORISSA HIGH COURT****FILING REPORT AS ON :30/10/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
171	D-WP(C)/44996/2025	STATE OF ODISHA ANJALI SADANGI VS	LAXMI PRASAD DWIVEDY VS	// // 0	
172	D-WP(C)/44997/2025	STATE OF ODISHA DASARATHI SAHOO VS	ASHOK KUMAR SARANGI VS	// // 0	
173	D-WP(C)/44999/2025	STATE OF ODISHA ANIL KUMAR SENAPATI VS	LAXMIKANTA MOHANTY VS	// // 0	
174	D-WP(C)/45000/2025	STATE OF ODISHA KEDAR CHARAN SAHOO VS	KUNAL KUMAR SWAIN VS	// // 0	
175	D-WP(C)/45001/2025	STATE OF ODISHA BIPANA JENA VS	KUNAL KUMAR SWAIN VS	// // 0	
176	D-WP(C)/45002/2025	STATE OF ODISHA SAYED ZAHIRUL HAQUE VS	LAXMIKANTA MOHANTY VS	// // 0	
177	D-WP(C)/45003/2025	STATE OF ODISHA BINATI PARIDA VS	KUNAL KUMAR SWAIN VS	// // 0	
178	D-WP(C)/45004/2025	STATE OF ODISHA DAMAYANTI DEBI VS	KUNAL KUMAR SWAIN VS	// // 0	
179	D-WP(C)/45005/2025	STATE OF ODISHA YUDHISTHIR BEHERA VS	KUNAL KUMAR SWAIN VS	// // 0	
180	D-WP(C)/45006/2025	STATE OF ODISHA JOGINDRA RAJAHANSA VS	ASHIS KUMAR MISHRA VS	// // 0	
181	D-WP(C)/45007/2025	STATE OF ODISHA SUDIP KUMAR SAHOO VS UNION OF INDIA	MITHUN DAS VS	// // 0 //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :30/10/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/45008/2025	JITENDRA KUMAR SAHOO VS STATE OF ODISHA	VS	// 0 //	
183	D-WP(C)/45010/2025	AKSHAYA KUMAR DAS VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	AOR20220001583C202500081
184	D-WP(C)/45011/2025	DHANESWAR SETHI VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //	
185	D-WP(C)/45012/2025	SREEYA SWAIN VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //	
186	D-WP(C)/45013/2025	JAGSAN @ JAKSAN MAJHI VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //	AOD20240000536C202500026
187	D-WP(C)/45014/2025	BASANTI NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	AOR20220001583C202500082
188	D-WP(C)/45015/2025	SANJAYA KUMAR MALLIK VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //	
189	D-WP(C)/45017/2025	SHAIKH MAHFUZALLI VS THE REGIONAL PASSPORT OFFICER, BBSR	KHAN MAHMOODUL HASAN NIAMATI VS	// 0 //	
190	D-WP(C)/45019/2025	SHYAMA SUNDAR JANI VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //	
191	D-WP(C)/45020/2025	SACHIDANANDA SETHY VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //	
192	D-WP(C)/45022/2025	LOKANATH SAMAL VS ODISHA INFORMATION COMMISSION, KHURDHA	NIRANJAN PANDA VS	// 0 //	
193	D-WP(C)/45025/2025	MITU JENA	BHASKAR CHANDRA PANDA	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :30/10/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/45026/2025	RANJIT KUMAR DASH	TUNA SAHU	//	
		VS	VS	0	
		THE BRANCH MANAGER, STATE BANK OF INDIA, KHURDA		//	
195	D-WP(C)/45028/2025	BIJAYA KUMAR BEHERA	BHASKAR CHANDRA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/45031/2025	BIJAYA KUMAR BEHERA	BHASKAR CHANDRA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/45032/2025	VILLAGE BUDHIBAR UNDA BUDHIBAR GRAM PANCHAYATI, BALSIRAPUR, PURI	BHASKAR CHANDRA PANDA	//	
		VS	VS	0	
		HAMLET DIANKUDA OF VILLAGE BUDHIBARA, PURI		//	
198	D-WP(C)/45033/2025	BENU DHAR DAS	BHASKAR CHANDRA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/45034/2025	M/S.ASHA INFRA PROJECTS LTD., BBSR	SIDHANT DWIBEDI	//	
		VS	VS	0	
		MICRO SMALL AND MEDIUM ENTERPRISE FACILITATION COUNCIL, ODISHA		//	
200	D-WP(C)/45036/2025	JAGANNATH PANDIA	BHASKAR CHANDRA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/45037/2025	DEBARCHAN CHINAGUN	SURAJ MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/45038/2025	KALPANA MOHANTY	LALATENDU KANUNGO	//	
		VS	VS	0	
		STATE OF ORISSA		//	
203	D-WP(C)/45039/2025	HEMANTA KUMAR BARIK	SURAJ MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/45040/2025	ARUN KUMAR BEHERA	BHASKAR CHANDRA PANDA	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :30/10/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/45041/2025	STATE OF ODISHA LINGARAJ SAHOO VS	BHASKAR CHANDRA PANDA VS	// // ()	
206	D-WPCRL/33639/2025	STATE OF ODISHA HARENDRA PRADHAN VS	JAJATI KESHARI KHUNTIA VS	// //0 ()	
207	D-ABLAPL/33594/2025	SUPERINTENDENT OF POLICE, BALASORE PRAMOD KUMAR PATEL VS	SWARAJ PATEL VS	// SUNDARGARH SADAR /372 /2025 ()	AOR20220000246C202500088
208	D-ABLAPL/33597/2025	STATE OF ODISHA NALU JENA @ LILAN KUMAR JENA VS	NISHIKANTA MISHRA VS	// PIPLI /638 /2025 ()	
209	D-ABLAPL/33601/2025	STATE OF ODISHA PAPU JENA VS	RONIT GHOSH VS	// BANARAPAL /593 /2025 ()	
210	D-ABLAPL/33602/2025	STATE OF ODISHA KRUSHNA CHANDRA PALAKA VS	RAMAKANTA PANDA VS	// JEYPORE MAHILA /159 /2025 ()	AOD20240000348C202500033
211	D-ABLAPL/33603/2025	STATE OF ODISHA KANAKALATA SAHOO @ KANAKALATA SAHU VS	MAHES DAS VS	// BALANGA /232 /2025 ()	
212	D-ABLAPL/33604/2025	STATE OF ODISHA BISWAMBER NAYAK VS	SOUBHAGYA KUMAR DASH VS	// NANDIPADA /315 /2025 ()	AOR20220001631C202500297
213	D-ABLAPL/33605/2025	STATE OF ODISHA ESCAR HEMBRAM VS	KULDEEP MOHANTY VS	// HATIBARI /167 /2025 ()	AOD20240000012C202500252
214	D-ABLAPL/33607/2025	STATE OF ODISHA PRIYANKA DAS @ LAXMIPRIYA DAS VS	SURESH KUMAR PANDA VS	// DARGHA BAZAR /249 /2025 ()	
215	D-ABLAPL/33610/2025	STATE OF ODISHA RABI BHOI @ RABINDRA VS	ANUGRAHA NARAYAN SAMANTRAY VS	// JAGATSINGPUR /795 /2025 ()	
		STATE OF ODISHA		//	

**ORISSA HIGH COURT****FILING REPORT AS ON :30/10/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
216	D-ABLAPL/33611/2025	SURAJA SWAIN @ GUDU VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	ERASAMA /361 /2025 () //	
217	D-ABLAPL/33613/2025	SURYAKANTA SAHOO VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	GOPALPRASAD /196 /2025 () //	
218	D-ABLAPL/33615/2025	NAKULA SWAIN VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	ERASAMA /93 /2025 () //	
219	D-ABLAPL/33617/2025	RAJESH @ KALU MAHARANA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	MUDANPUR RAMPUR /239 /2025 () //	
220	D-ABLAPL/33623/2025	LIPSITA PATRA VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	CUTTACK SADAR /625 /2025 () //	
221	D-ABLAPL/33626/2025	BICHITRA NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //	
222	D-ABLAPL/33629/2025	PRAKASH JENA VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	ERASAMA /93 /2025 () //	
223	D-ABLAPL/33630/2025	SANU SUNA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	ATTABIRA /389 /2025 () //	
224	D-ABLAPL/33636/2025	PABITRA KUMAR BEHERA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	UDALA /314 /2025 () //	
225	D-ABLAPL/33637/2025	BIJAYLAXMI SAMAL VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHADRESWAR /189 /2025 () //	
226	D-ABLAPL/33640/2025	TITUNA BISWAL@SRIDHAR BISWAL VS STATE OF ODISHA	PRABIR KUMAR RAY VS	KUAKHIA /410 /2025 () //	AOR20230000820C202500036
227	D-ABLAPL/33642/2025	KARTIK MALIK	GAUTAM MISHRA	PARADEEP /318 /2025	

## ORISSA HIGH COURT

### FILING REPORT AS ON :30/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
228	D-ABLAPL/33643/2025	STATE OF ODISHA BASANTI SAHU	LALIT SAHU	// GAISILET /172 /2025	
		VS	VS	()	
229	D-ABLAPL/33644/2025	STATE OF ODISHA RAJA @ CHINMAYA PATNAIK	BIJAYA KUMAR RAGADA	// SAMBALPUR TOWN /306 /2025	
		VS	VS	()	
230	D-ABLAPL/33645/2025	STATE OF ODISHA KATI @ SRIKANTA MARANDI	AMULYA RATNA PANDA	// Bamapada (Industrial Area) /244 /2025	
		VS	VS	()	
231	D-ABLAPL/33651/2025	STATE OF ODISHA CHINMAYA SETHI @ SETHY	SK. ZAFARULLA	// BINJHARPUR /423 /2025	
		VS	VS	()	
232	D-ABLAPL/33652/2025	STATE OF ODISHA GOBINDA CHAMPATI	ACHYUTANANDA PATTANAİK	// JANKIA P.S. /414 /2025	
		VS	VS	()	
233	D-ABLAPL/33655/2025	STATE OF ODISHA NIRANJAN BHUYAN @ BUDHIA	KULDEEP MOHANTY	// CHANDIPUR /47 /2021	AOD20240000012C202500253
		VS	VS	()	
234	D-ABLAPL/33656/2025	STATE OF ODISHA SANDHYARANI RANASINGH	SHYAM SUNDAR CHHUALSINGH	// EOW,BHUBANESWAR /12 /2021	
		VS	VS	()	
235	D-ABLAPL/33659/2025	STATE OF ODISHA RENUBALA PALATASINGH	SHYAM SUNDAR CHHUALSINGH	// EOW,BHUBANESWAR /12 /2021	
		VS	VS	()	
236	D-ABLAPL/33660/2025	STATE OF ODISHA ROHIT DORA	BASUDEV BARIK	// PUINTALA /141 /2022	AOR20240000156C202500008
		VS	VS	()	
237	D-ABLAPL/33665/2025	STATE OF ODISHA LACHHMAN @ LACHHABAN BEHERA	ROHIT RANJAN RAY	// BEGUNIA P.S. /304 /2025	
		VS	VS	()	
238	D-ABLAPL/33668/2025	STATE OF ODISHA SIDHARTHA ROUT	SANJAY KUMAR DAS	// MAHILA (BERHAMPUR) /124 /2025	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :30/10/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-ABLAPL/33670/2025	STATE OF ODISHA CHINMAYA PRADHAN VS	DEBASIS SAHOO VS	// KEONJHAR TOWN /801 /2025 ()	
240	D-ABLAPL/33671/2025	STATE OF ODISHA SARAT KUMAR DAS VS	USHARANI PATI VS	// GOPALPUR /182 /2025 ()	
241	D-ABLAPL/33675/2025	STATE OF ODISHA PRASANTA MALLIK VS	BIRAJA PRASAD NANDA VS	// BANARAPAL /593 /2025 ()	
242	D-ABLAPL/33678/2025	STATE OF ODISHA ALOK SRICHANDAN @ ALOK BHAI VS	BIJAY KUMAR BEHERA VS	// JANKIA P.S. /413 /2025 ()	
243	D-ABLAPL/33684/2025	STATE OF ODISHA PRAMOD KUMAR GURU VS	AMITAV TRIPATHY VS	// ITAMATI /389 /2025 ()	
244	D-ABLAPL/33688/2025	STATE OF ODISHA PRAMOD KUMAR GURU VS	AMITAV TRIPATHY VS	// ITAMATI /386 /2025 ()	
245	D-ABLAPL/33689/2025	STATE OF ODISHA SADASIBA SAMAL VS	AMITAV TRIPATHY VS	// FATEGARH /327 /2025 ()	
246	D-ABLAPL/33691/2025	STATE OF ODISHA BISAL PARIDA VS	DEBASNAN DAS VS	// AUL /343 /2025 ()	
247	D-ABLAPL/33693/2025	STATE OF ODISHA SAROJ PANIGRAHI VS	DHIRENDRA KUMAR MOHAPATRA VS	// HEMGIR /510 /2025 ()	
248	D-ABLAPL/33698/2025	STATE OF ODISHA PRAFULLA KUMAR SAHOO VS	SANJIB KUMAR BHANJADEO VS	// DHAULI PS /50 /2021 ()	
249	D-ABLAPL/33699/2025	STATE OF ODISHA KUNI NAIK VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// KANIHA /320 /2025 () //	

# ORISSA HIGH COURT

MISC CASES FILED on :30/10/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CONTR/32981/2025 CONTR/ /	BASANTI BEHERA MP	ADV.	6/2025
2	D-CRP/38694/2025 CRP/ /	M/S. VIMAL INFRASTRUCTURE (INDIA) PVT.LTD. MP	SMITADRANJAN PATNAIK	92/2025
3	D-TRPCRL/33595/2025 TRPCRL/ /	MANOJ KUMAR SAHOO MP	BANSHIDHAR SATAPATHY	102/2025
4	D-OTAPL/44966/2025 OTAPL/ /	THE COMMISSIONER OF CENTRAL TAX MP	G.S.KANDYCHHOUKARY, G.S.MISSIONERATE,ROURKELA	182/2025
5	D-OTAPL/44966/2025 OTAPL/ /	THE COMMISSIONER OF CENTRAL TAX MP	G.S.KANDYCHHOUKARY, G.S.MISSIONERATE,ROURKELA	183/2025
6	D-CRLMP/33599/2025 CRLMP/ /	MANORANJAN PANDA MP	MANORANJAN MISHRA	234/2025
7	D-CRLMP/33648/2025 CRLMP/ /	HEMANT KUMAR KAR MP	ASHOK KUMAR SAHOO	235/2025
8	D-TRP(C)/44950/2025 TRP(C)/ /	ANNAPURNA KHATUA MP	NABA KISHORE GURU	409/2025
9	D-CONTC/40681/2025 CONTC/5248/2025	SUNIL KUMAR DAS MP	ADV	419/2025
10	D-RPFAM/43489/2025 RPFAM/ /	AMARENDRA DAS MP	HIMANSU BHUSAN SUTAR	506/2025
11	D-RPFAM/45024/2025 RPFAM/ /	LT. COL SUSHEEL KUMAR MAHAPATRO MP	RAMDAS ACHARY	507/2025
12	D-RPFAM/45024/2025 RPFAM/ /	LT. COL SUSHEEL KUMAR MAHAPATRO MP	RAMDAS ACHARY	508/2025
13	D-RPFAM/45030/2025 RPFAM/ /	SRIKANTA MAHARANA MP	RASMI RANJAN DAS	509/2025
14	D-CMAPL/232/2025 CMAPL/8/2025	JAYADEV BALIARSINGH MP	AJIT CH MOHAPATRA	547/2025
15	D-MATA/33682/2025 MATA/ /	JHUNU NAG @ SHA MP	SUSHANTA KUMAR JOSHI	620/2025
16	D-MATA/44942/2025 MATA/ /	SANKAR SAHU MP	CHITTA RANJAN SAHU	621/2025
17	D-MATA/44968/2025 MATA/ /	DEEPAK KUMAR SAMANTASINGHAR MP	SURYANARAYAN BISWAL	622/2025
18	D-FAO/26/2020 FAO/26/2020	TANGEDCO MP	M/S.N.K.SAHU	933/2025
19	D-FAO/18/2020 FAO/18/2020	TANGEDCO MP	M/S.N.K.SAHU	934/2025
20	D-CRLREV/31860/2025 CRLREV/841/2025	AMIT KUMAR BARIK MP	TAPAN MISHRA	1238/2025
21	D-CRLREV/29487/2025 CRLREV/ /	RAJ KUMAR ORAM MP	TAPAN MISHRA	1239/2025
22	D-CRLREV/32012/2025 CRLREV/ /	SANDEEP KUMAR SINGH MP	BIJAYA KUMAR RAGADA	1240/2025
23	D-CRLREV/33049/2025 CRLREV/838/2025	NARAYAN RANA MP	AMITAV TRIPATHY	1241/2025
24	D-CRLREV/33661/2025 CRLREV/ /	CHINTU @ ANANDA PRASAD ACHARYA MP	SHANTI PRAKASH MOHANTY	1242/2025
25	D-CRLREV/33661/2025 CRLREV/ /	CHINTU @ ANANDA PRASAD ACHARYA MP	SHANTI PRAKASH MOHANTY	1243/2025
26	D-CRLREV/33249/2025	SMT.SABITA @ SMT. SABITA KALLA	SATYA NARAYAN MISHRA 4	

27	CRLREV/ / D-RSA/41976/2025 RSA/ /	MP SUBHAM SAMANTRAY MP	NIRANJAN LENKA	1244/2025 1490/2025
28	D-RSA/28/2016 RSA/28/2016	RAMESH CH.PATEL MP		1491/2025
29	D-RSA/28/2016 RSA/28/2016	RAMESH CH.PATEL MP		1492/2025
30	D-CMP/38597/2025 CMP/1515/2025	BHAIGA GOUDA MP	PRANAB RANJAN CHHATOI	1800/2025
31	D-CMP/44902/2025 CMP/ /	ANUPAMA SINGH MP	SOURAV SUMAN BHUYAN	1801/2025
32	D-CMP/44922/2025 CMP/ /	SRI GRAM DANA SANGHA, SEMILIGUDA MP	PRASANTA KUMAR NANDA	1802/2025
33	D-CMP/44925/2025 CMP/ /	SRI GRAM DANA SANGHA, SEMILIGUDA MP	PRASANTA KUMAR NANDA	1803/2025
34	D-CMP/44927/2025 CMP/ /	SRI GRAM DANA SANGHA, SEMILIGUDA MP	PRASANTA KUMAR NANDA	1804/2025
35	D-CMP/44908/2025 CMP/1744/2025	JAYDEVCHARITABLE TRUST, KHURDHA MP	RANJAN KUMAR ROUT	1805/2025
36	D-CMP/44941/2025 CMP/ /	SANCHITA SUPAKAR MP	UMA CHARAN MISHRA	1806/2025
37	D-CMP/44956/2025 CMP/ /	NABIN KUMAR MOHANTY MP	GOPABANDHU DASH	1808/2025
38	D-CMP/45029/2025 CMP/ /	BIPLAB KESHARI SATAPATHY MP	SOURAV DAS	1809/2025
39	D-ABLAPL/21615/2025 ABLAPL/8723/2025	PRAHALAD ROUT MP	SOUBHAGYA KUMAR DASH	1965/2025
40	D-ABLAPL/20157/2025 ABLAPL/8143/2025	GHANA BURUDI MP		1966/2025
41	D-ABLAPL/31201/2025 ABLAPL/12037/2025	NIHAR RANJAN BEHERA MP	BISWAJIT RANJAN TRIPATHY	1967/2025
42	D-ABLAPL/22231/2025 ABLAPL/8739/2025	MAMI MAHANTY @ MAMATA MOHANTY MP		1968/2025
43	D-ABLAPL/8265/2025 ABLAPL/3170/2025	PADMANAV BEHERA MP	SIBA RANJAN POLAI	1969/2025
44	D-ABLAPL/13282/2025 ABLAPL/5185/2025	GOKULA ROUSTRAY @ SANKAR ROUSTRAY MP		1970/2025
45	D-ABLAPL/10766/2023 ABLAPL/10766/2023	BIBEKANANDA DASH MP		1971/2025
46	D-ABLAPL/31049/2025 ABLAPL/11913/2025	RAGHUNATH SAHOO MP		1972/2025
47	D-ABLAPL/27961/2024 ABLAPL/10305/2024	KANI BEHERA MP		1973/2025
48	D-ABLAPL/29551/2025 ABLAPL/11478/2025	AKASH KUMAR RAY @ ASHU MP		1974/2025
49	D-MACA/44916/2025 MACA/ /	SUNITA SETHY MP	PRADEEP KUMAR MISHRA	2513/2025
50	D-MACA/44918/2025 MACA/ /	LEGAL MANAGER, SHRIRAM GENERAL INSURANCE CO.LTD. MP	BISWAJIT RANJAN TRIPATHY	2514/2025
51	D-MACA/44918/2025 MACA/ /	LEGAL MANAGER, SHRIRAM GENERAL INSURANCE CO.LTD. MP	BISWAJIT RANJAN TRIPATHY	2515/2025
52	D-MACA/32533/2025 MACA/ /	D.M., H.D.F.C. ERGO GENERAL INSURANCE CO.LTD. MP	BIJULI PRASAD DICKTA	2516/2025
53	D-MACA/27152/2025 MACA/ /	MANAGER, HDFC ERGO GENERAL INSURANCE CO.LTD. MP	ANIL PRASAD KHORDA	2517/2025
54	D-MACA/32730/2025 MACA/ /	D.M., H.D.F.C. ERGO GENERAL INSURANCE CO.LTD. MP	BIJULI PRASAD DICKTA	2518/2025
55	D-MACA/44987/2025 MACA/ /	D.M., ICICI LOMBARD GENERAL INSURANCE CO.LTD. MP	REKHA CHIMBAKURDA	2519/2025
56	D-MACA/44989/2025 MACA/ /	ICICI LOMBARD GENERAL INSURANCE CO.LTD. MP	CHITIBHABRA PATI	2520/2025
57	D-MACA/45016/2025 MACA/ /	R.M., NEW INDIA ASSURANCE CO.LTD., MP	BSRAM ALI KHAN	2521/2025

58	D-MACA/45035/2025 MACA/ /	NIBEDITA LENKA MP	DEBASISH PATNAIK	2522/2025
59	D-CRLA/33592/2025 CRLA/ /	KANHU SINGH MP	RAJENDRA NARAYAN ROUT	2966/2025
60	D-CRLA/33592/2025 CRLA/ /	KANHU SINGH MP	RAJENDRA NARAYAN ROUT	2967/2025
61	D-CRLA/14651/2025 CRLA/601/2025	ANUP NAG MP	RAMANI KANTA PATTANAIAK	2968/2025
62	D-CRLA/32478/2024 CRLA/1164/2024	BIJAYA KUMAR NAIK MP	SAROJ KUMAR PADHY	2969/2025
63	D-CRLA/33596/2025 CRLA/ /	ASIT RANJAN BISWAL MP	DR. SUSANT KUMAR KANUNGO	2970/2025
64	D-CRLA/33392/2024 CRLA/1117/2024	JAYA PRAKASH SAMANTARA@PRAKASH SAMANTARA MP		2971/2025
65	D-CRLA/266/2012 CRLA/266/2012	CHANDRAMANI MAHAR MP		2972/2025
66	D-CRLA/65/2018 CRLA/65/2018	SIBA HANS@SHIBA HANS MP	M/S.S.S.RAY	2973/2025
67	D-CRLA/33685/2025 CRLA/ /	SARAT KUMAR ROUT MP	PRATIK DASH	2974/2025
68	D-CRLA/33685/2025 CRLA/ /	SARAT KUMAR ROUT MP	PRATIK DASH	2975/2025
69	D-CRLA/33696/2025 CRLA/ /	DINABANDHU BISOI @ JADA MP	ASHOK KUMAR BEHERA	2976/2025
70	D-CRLA/33696/2025 CRLA/ /	DINABANDHU BISOI @ JADA MP	ASHOK KUMAR BEHERA	2977/2025
71	D-CRLMC/33593/2025 CRLMC/ /	NIRANJAN SAHOO MP	SAMBEET PATTANAYAK	3176/2025
72	D-CRLMC/33598/2025 CRLMC/ /	NIRMAL KAR MP	SIDHESWAR MALLIK	3177/2025
73	D-CRLMC/20505/2025 CRLMC/2515/2025	JAGANNATH PATI MP	ABHINANDAN PRADHAN	3178/2025
74	D-CRLMC/33509/2025 CRLMC/ /	RAJENDRA BEHERA MP	ALOK KUMAR PANDA	3179/2025
75	D-CRLMC/33606/2025 CRLMC/ /	JYOTI RANJAN RATH MP	BYOMAKESH TRIPATHY	3180/2025
76	D-CRLMC/33609/2025 CRLMC/ /	MATHURA BEHERA MP	BYOMAKESH TRIPATHY	3181/2025
77	D-CRLMC/33612/2025 CRLMC/ /	RASMINI PRADHAN @ RASHMI PRADHANRAMDAS ACHARY MP		3182/2025
78	D-CRLMC/33612/2025 CRLMC/ /	RASMINI PRADHAN @ RASHMI PRADHANRAMDAS ACHARY MP		3183/2025
79	D-CRLMC/33614/2025 CRLMC/ /	BIRANCHI BINDHANI MP	PRAMOD CHANDRA SEJPADA	3184/2025
80	D-CRLMC/33614/2025 CRLMC/ /	BIRANCHI BINDHANI MP	PRAMOD CHANDRA SEJPADA	3185/2025
81	D-CRLMC/33620/2025 CRLMC/ /	TITU SAMAL MP	RAJENDRA KUMAR PRADHAN	3186/2025
82	D-CRLMC/33624/2025 CRLMC/ /	SAKIL KHAN MP	ASHOK KUMAR JENA	3187/2025
83	D-CRLMC/33633/2025 CRLMC/ /	SHANTI PADHI @ SHANTILATA PADHI MP	MANOJ KUMAR MOHANTY (2)	3188/2025
84	D-CRLMC/7818/2024 CRLMC/1069/2024	MARTAND SHARDUL MP	M/S.PUSPAMITRA MOHAPATRA SATYA MOHAPATRA S.R.PANDA	3189/2025
85	D-CRLMC/29848/2024 CRLMC/3849/2024	MAHENDRA NARAYAN PRASAD SINGH MP	BIGYAN KUMAR SHARMA	3190/2025
86	D-CRLMC/33663/2025 CRLMC/ /	SHASWAT SHUBHAM SAHOO MP	BIJAY KUMAR SAHOO	3191/2025
87	D-CRLMC/33664/2025 CRLMC/ /	SUJIT KUMAR PATRA MP	SUDHANSU SEKHAR JENA	3192/2025
88	D-CRLMC/33669/2025 CRLMC/ /	ABHILASH JENA MP	ANWESHA MISHRA	3193/2025
89	D-CRLMC/33674/2025	NITISH KUMAR BARIK @ NITISH	BIJAY KUMAR BEHERA	

	CRLMC/ /	MP		3194/2025
90	D-CRLMC/33680/2025	NIHAR RANJAN DAS @ BUNTY @ NIHAR RANJAN DEBARI	NIHAR RANJAN DEBARI	
	CRLMC/ /	MP		3195/2025
91	D-CRLMC/29108/2025	BIREN PAIKARAY @ BIREN PALEI		
	CRLMC/3963/2025	MP		3196/2025
92	D-WA/1780/2022	STATE OF ODISHA	SANDEEP PARIDA, SR.S.C.(S AND ME)	
	WA/1780/2022	MP		4253/2025
93	D-WA/44946/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		4254/2025
94	D-WA/44946/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		4255/2025
95	D-WA/44946/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		4256/2025
96	D-WA/28902/2025	ODISHA MINING CORPORATION LTD., BBSR	SANJIT AUROBINDO ACHARYA	
	WA/1444/2025	MP		4257/2025
97	D-WA/45009/2025	MD USMAN KHAN	RAMA CHANDRA JENA	
	WA/ /	MP		4258/2025
98	D-WA/45018/2025	SK. SAEED	RAMA CHANDRA JENA	
	WA/ /	MP		4259/2025
99	D-WA/45027/2025	STATE OF ODISHA	SANJAY RATH,A.G.A	
	WA/ /	MP		4260/2025
100	D-WA/45027/2025	STATE OF ODISHA	SANJAY RATH,A.G.A	
	WA/ /	MP		4261/2025
101	D-WP(C)/44899/2025	PUSPALATA ROURAY	JYOTI RANJAN DEO	
	WP(C)/ /	MP		19537/2025
102	D-WP(C)/44903/2025	PRAVAT KUMAR PRUSTY	BHAWANI SANKAR PANIGRAHI	
	WP(C)/31128/2025	MP		19538/2025
103	D-WP(C)/44904/2025	SUVAM SHEKHAR SAHOO	SIDHARTHA SWAIN	
	WP(C)/ /	MP		19539/2025
104	D-WP(C)/43547/2025	MINAKSHI SAHOO	DURGESH NARAYAN RATH	
	WP(C)/30255/2025	MP		19540/2025
105	D-WP(C)/21484/2023	PRINCIPAL, BHADRAK LAW COLLEGE	KARUNAKAR JENA	
	WP(C)/21484/2023	MP		19541/2025
106	D-WP(C)/44909/2025	UMAKANTA PRADHAN	RAJJEET ROY	
	WP(C)/31144/2025	MP		19542/2025
107	D-WP(C)/38605/2025	PHAKIR CHARAN JENA	UPENDRA KUMAR SAMAL	
	WP(C)/27082/2025	MP		19543/2025
108	D-WP(C)/44911/2025	PRAMOD BALABANT RAY	TRILOCHAN NANDA	
	WP(C)/31071/2025	MP		19544/2025
109	D-WP(C)/40760/2025	A.SRINIVAS RAO	BHAWANI SANKAR PANIGRAHI	
	WP(C)/28834/2025	MP		19545/2025
110	D-WP(C)/44912/2025	SASMITA SENAPATI	RAMDAS ACHARY	
	WP(C)/31067/2025	MP		19546/2025
111	D-WP(C)/44913/2025	RADHASHYAM KAR	SIDHARTHA SWAIN	
	WP(C)/ /	MP		19547/2025
112	D-WP(C)/44914/2025	MANAS RANJAN PATTANAİK	BIRAJA PRASANNA DAS	
	WP(C)/ /	MP		19548/2025
113	D-WP(C)/44915/2025	GUNDURI SINGH	PRAFULLA KUMAR RATH	
	WP(C)/ /	MP		19549/2025
114	D-WP(C)/44897/2025	BIJAYA KUMAR BANSAL	BISHNU PRASAD PRADHAN	
	WP(C)/31059/2025	MP		19550/2025
115	D-WP(C)/52537/2024	BABAJI JENA	SOUMYA MISHRA	
	WP(C)/32137/2024	MP		19551/2025
116	D-WP(C)/44777/2025	NABAGHANA PRADHAN	RAMAKANTA SARANGI	
	WP(C)/30978/2025	MP		19552/2025
117	D-WP(C)/40466/2025	PURNA CHANDRA NAYAK	LAXMIKANTA TRIPATHY	
	WP(C)/27863/2025	MP		19553/2025
118	D-WP(C)/40466/2025	PURNA CHANDRA NAYAK	LAXMIKANTA TRIPATHY	
	WP(C)/27863/2025	MP		19554/2025
119	D-WP(C)/44917/2025	ARJUN BHATTA	NIRANJAN BEHERA	
	WP(C)/31099/2025	MP		19555/2025
120	D-WP(C)/44650/2025	BINITA DIGAL	DIPTI RANJAN SWAIN	
	WP(C)/ /	MP		19556/2025

121	D-WP(C)/44920/2025 WP(C)/31147/2025	SAROJA KUMAR SAHOO MP	SWADHIN KESARI SINGH	19557/2025
122	D-WP(C)/44926/2025 WP(C)/ /	SK. MUNA MP	DHANANJAYA MUND	19558/2025
123	D-WP(C)/44934/2025 WP(C)/31150/2025	CHANDRA PRAKASH RATH MP	BUDHIRAM DAS	19559/2025
124	D-WP(C)/19214/2025 WP(C)/13174/2025	SURYANARAYAN MISHRA MP	SUSANTA KUMAR ROUT	19560/2025
125	D-WP(C)/44939/2025 WP(C)/31108/2025	NAYANA JENA MP	KRISHNA CHANDRA SAHU	19561/2025
126	D-WP(C)/19285/2025 WP(C)/15475/2025	PRUTHIVI RAJ BEHERA MP	RASHMI KANTA ACHARYA	19562/2025
127	D-WP(C)/33953/2025 WP(C)/23796/2025	AMITA PRADHAN MP	DIPTI RANJAN SWAIN	19563/2025
128	D-WP(C)/44949/2025 WP(C)/ /	BIJAYALAXMI SAHOO MP	SPANDAN SRICHANDAN	19564/2025
129	D-WP(C)/25175/2025 WP(C)/17843/2025	BHARAT NATH MP	KISHORE KUMAR JENA	19565/2025
130	D-WP(C)/44954/2025 WP(C)/ /	ARUN KUMAR BISWAL MP	DAMODAR PATRA	19566/2025
131	D-WP(C)/43397/2025 WP(C)/30057/2025	BHRAMARABAR NAYAK MP		19567/2025
132	D-WP(C)/43397/2025 WP(C)/30057/2025	BHRAMARABAR NAYAK MP		19568/2025
133	D-WP(C)/12636/2025 WP(C)/9019/2025	DEBENDRA SAHU MP	PRASANTA KUMAR SATAPATHY	19569/2025
134	D-WP(C)/44955/2025 WP(C)/ /	RABINDRA KUMAR SAMAL @ RABINDRA SAMAL MP	SRINIVAS KUMAR BEHERA	19570/2025
135	D-WP(C)/44957/2025 WP(C)/ /	RAJESH KUMAR CHANDA MP	BISWABIHARI MOHANTY	19571/2025
136	D-WP(C)/44958/2025 WP(C)/ /	GOUTAM PRADHAN MP	BISWABIHARI MOHANTY	19572/2025
137	D-WP(C)/44960/2025 WP(C)/ /	KALPATARU JENA MP	BISWABIHARI MOHANTY	19573/2025
138	D-WP(C)/44962/2025 WP(C)/ /	BIMAL DAS MP	BISWABIHARI MOHANTY	19574/2025
139	D-WP(C)/51209/2024 WP(C)/31113/2024	BISWAJIT PRADHAN MP	SUSANTA SEKHAR MOHAPATRA	19575/2025
140	D-WP(C)/44965/2025 WP(C)/ /	PRAMILA MAHARANA MP	PRASANTA KUMAR SATAPATHY	19576/2025
141	D-WP(C)/15896/2022 WP(C)/15896/2022	GAJENDRA MOHANTY MP	AMIYA KUMAR CHHATOI	19577/2025
142	D-WP(C)/44970/2025 WP(C)/ /	M/S SHREE ANNA PURNA FRIEIGHT CARRIAGE WORKS MP	HERADHIN MOHANTY	19578/2025
143	D-WP(C)/44969/2025 WP(C)/ /	GOURIBALA DAS MP	BUBHUTI BHUSAN MISHRA	19579/2025
144	D-WP(C)/25434/2022 WP(C)/25434/2022	KUNU MUNDA MP		19580/2025
145	D-WP(C)/27059/2024 WP(C)/15659/2024	SABITA PRADHAN MP	ACHYUTANANDA PATTANAIK	19581/2025
146	D-WP(C)/44973/2025 WP(C)/ /	SASHIKANTA JENA MP	DIPTI RANJAN BHOKTA	19582/2025
147	D-WP(C)/13555/2024 WP(C)/7702/2024	GLOBAL INSTITUTE OF MANAGEMENT, HSNAPUR MP	HSNAPUR KUMAR PATNAIK	19584/2025
148	D-WP(C)/44988/2025 WP(C)/ /	RUPESH KUMAR MOHAPATRA MP	SAMEER KUMAR DAS	19585/2025
149	D-WP(C)/44990/2025 WP(C)/ /	ASHOK KUMAR SAMANTARAY MP	JITENDRA KUMAR MISHRA (2)	19586/2025
150	D-WP(C)/44991/2025 WP(C)/ /	THE PRINCIPAL, REGIONAL INSTITUTE OF TECHNOLOGY, KADAKSHTOM, KURBA MP	KADAKSHTOM, KURBA	19587/2025
151	D-WP(C)/44992/2025 WP(C)/ /	M/S PRATISTHA ENGINEERING LIMITED, BBSR MP	BRACHANDRA PANIGRAHY	19588/2025
152	D-WP(C)/44993/2025	SOUMYA RANJAN MOHANTY	SATYAM DAS PATTANAIK	

	WP(C)/ /	MP		19589/2025
153	D-WP(C)/44997/2025 WP(C)/ /	DASARATHI SAHOO MP	ASHOK KUMAR SARANGI	19590/2025
154	D-WP(C)/45001/2025 WP(C)/ /	BIPANA JENA MP	KUNAL KUMAR SWAIN	19591/2025
155	D-WP(C)/45000/2025 WP(C)/ /	KEDAR CHARAN SAHOO MP	KUNAL KUMAR SWAIN	19592/2025
156	D-WP(C)/45003/2025 WP(C)/ /	BINATI PARIDA MP	KUNAL KUMAR SWAIN	19593/2025
157	D-WP(C)/45004/2025 WP(C)/ /	DAMAYANTI DEBI MP	KUNAL KUMAR SWAIN	19594/2025
158	D-WP(C)/44056/2025 WP(C)/30588/2025	Er DEBASISHA HOTA MP		19595/2025
159	D-WP(C)/11566/2018 WP(C)/11566/2018	CHAITANYA PRADHAN MP	M/S.DAYANANDA MOHAPATRA	19596/2025
160	D-WP(C)/45012/2025 WP(C)/ /	SREEYA SWAIN MP	SUBHADUTTA ROUSTRAY	19597/2025
161	D-WP(C)/45011/2025 WP(C)/ /	DHANESWAR SETHI MP	AMIYA KUMAR CHHATOI	19598/2025
162	D-WP(C)/45015/2025 WP(C)/ /	SANJAYA KUMAR MALLIK MP	AMIYA KUMAR CHHATOI	19599/2025
163	D-WP(C)/45019/2025 WP(C)/ /	SHYAMA SUNDAR JANI MP	AMIYA KUMAR CHHATOI	19600/2025
164	D-WP(C)/45020/2025 WP(C)/ /	SACHIDANANDA SETHY MP	AMIYA KUMAR CHHATOI	19601/2025
165	D-WP(C)/45026/2025 WP(C)/ /	RANJIT KUMAR DASH MP	TUNA SAHU	19602/2025
166	D-WP(C)/45025/2025 WP(C)/ /	MITU JENA MP	BHASKAR CHANDRA PANDA	19603/2025
167	D-WP(C)/43032/2025 WP(C)/30574/2025	KALANDI TARAI MP	MIHIR SEKHAR SAHOO	19604/2025
168	D-WP(C)/45028/2025 WP(C)/ /	BIJAYA KUMAR BEHERA MP	BHASKAR CHANDRA PANDA	19605/2025
169	D-WP(C)/45031/2025 WP(C)/ /	BIJAYA KUMAR BEHERA MP	BHASKAR CHANDRA PANDA	19606/2025
170	D-WP(C)/39855/2025 WP(C)/27677/2025	BIJAYA KUMAR SAHOO MP		19607/2025
171	D-WP(C)/45033/2025 WP(C)/ /	BENUDHAR DAS MP	BHASKAR CHANDRA PANDA	19608/2025
172	D-WP(C)/3446/2002 WP(C)/3446/2002	DHANESWAR DAS MP	M/S.PRAHLAD KAR,G.D.KAR,J.BEHERA	19609/2025
173	D-WP(C)/3446/2002 WP(C)/3446/2002	DHANESWAR DAS MP	M/S.PRAHLAD KAR,G.D.KAR,J.BEHERA	19610/2025
174	D-WP(C)/3446/2002 WP(C)/3446/2002	DHANESWAR DAS MP	M/S.PRAHLAD KAR,G.D.KAR,J.BEHERA	19611/2025
175	D-WP(C)/27586/2025 WP(C)/19172/2025	M/S GHANASHYAM MISRA AND SONS PRISARADAN MP	SARADANNA SARANGI	19612/2025
176	D-WP(C)/28657/2025 WP(C)/20026/2025	M/S GHANASHYAM MISRA AND SONS PRISARADAN MP	SARADANNA SARANGI	19613/2025
177	D-WP(C)/45036/2025 WP(C)/ /	JAGANNATH PANDIA MP	BHASKAR CHANDRA PANDA	19614/2025
178	D-WP(C)/45040/2025 WP(C)/ /	ARUN KUMAR BEHERA MP	BHASKAR CHANDRA PANDA	19615/2025
179	D-WP(C)/45041/2025 WP(C)/ /	LINGARAJ SAHOO MP	BHASKAR CHANDRA PANDA	19616/2025